

C.C.P. No. 239/02

in

O.A. No. 511/01

with O.A. No. 511/01 (D)

29.07.03

Hon' Maj. Gen. K.K. Srivastava, A.M.

Hon' Mrs. Meera Chhibber, J.M.

Shri S.K. Mishra, counsel for the applicant.

Shri D.C. Saxena, counsel for the respondents is present.

It is submitted by the respondent's counsel Shri D.

C. Saxena that on the judgment of this Tribunal dated 16.04.03, stay was granted by the Hon'ble High Court of Allahabad in writ petition no. 30825/03.

Copy of the order dated 21.07.03 has been produced in the court which is taken on record.

In view of the stay granted by Hon'ble High Court, no purpose would be served by keeping this contempt petition ^{alive} ~~alive~~ for the time being. Accordingly this contempt petition is adjourned sine-die with liberty to other side to revive the same after the final orders are passed by the Hon'ble High Court.

J.M.

A.M.

(Meelan)